

**R.O.C.No.71705/2022-B2**



**DISTRICT JUDGES**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 245 / 2022**

Tmt.C.P.M.Chandra, Sessions Judge, Special Court for exclusive trial of cases under POCSO Act, Kanniyakumari @ Nagercoil, who has been appointed on transfer as Judge, Family Court, Kanniyakumari @ Nagercoil, vide G.O.(Rt) No.761, Home (Courts-II) Department, dated 26.08.2022, is transferred and posted as Judge, Family Court, Kanniyakumari @ Nagercoil in the existing vacancy.

Tmt. S.Sashirekha, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Kanniyakumari @ Nagercoil, is transferred and posted as Sessions Judge, Special Court for exclusive trial of cases under POCSO Act, Kanniyakumari @ Nagercoil, vice Tmt.C.P.M.Chandra, transferred.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 30.08.2022.**

**Sd/-P.DHANABAL  
REGISTRAR GENERAL**

*(Signature)*